

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**N O T I F I C A T I O N**  
Imphal, the 5<sup>th</sup> May, 2016.

No.HCM/A-49/92- A&E(VII)/ It is hereby notified that the last date for receiving application forms for the posts of Stenographer on Contract basis which was earlier fixed on 6<sup>th</sup> May, 2016, is extended upto 4:00 pm of 10<sup>th</sup> May, 2016 (Tuesday).

Sd/-  
**(GOLMEI GAIPHULSHILLU)**  
i/c Registrar General  
**High Court of Manipur, Imphal.**

Endt. No. HCM/A-49/92- A&E(VII)/ 2272-82 Imphal, the 5<sup>th</sup> May, 2016.  
Copy to:-

1. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.  
- He is requested to upload the above notification in the Official website of this Registry.
2. The Director, Doordarshan Kendra, Imphal.  
- for favour of wide announcement.
3. The Director of Information & Public Relations, Imphal.  
- for favour of wide publicity in the News item.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice R.R. Prasad.
6. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
8. The Private Secretary to Hon'ble Mr. Justice S. Serto.
9. The Assistant News Editor, AIR Imphal.  
- for favour of wide announcement in the News item.
10. The News Editor, ISTV Imphal/Impact TV Imphal.  
- for kind information.
11. Notice Board/Guard file/Concerned file.

  
i/c Registrar General  
**High Court of Manipur, Imphal.**